ous. Three of them are departmental and one rented.

(b) and (c). Steps have been taken for the reconstruction of the three departmental buildings. The landlord of the rented building has been asked to complete its repairs.

Railway Bridge Near Vijayawada

- 2244. Shri Eswara Reddy: Will the Minister of Railways be pleased to state:
- (a) whether the construction of railway bridge across the River Krishna near Vijayawada is proceeding according to schedule;
- (b) the amount spent up to the end of March, 1962; and
- (c) when it is likely to be completed?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

- (b) Rs. 4.20 lakhs.
- (c) By the end of 1964.

Draining out Flood Waters

2245. Shri G. Mohanty: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether Government are aware that the Prime Minister, during his visit to the flood-affected areas of Orissa last year, had declared that the best solution of the flood problem lay in draining out accumulated flood water:
- (b) whether any plan of draining out accumulated flood water is under consideration of the Central Flood Conrtol Board or any other expert body; and
- (c) if not, whether Government are considering the desirability of putting the Prime Minister's suggested solution of the flood problem to some expert body for consideration?

The Minister of State in the Ministry of Irrigation and Power (Shrl Alagesan): (a) Yes.

- (b) The flood problems of Orissa are being comprehensively examined by the Orissa Flood Enquiry Committee. The Committee will no doubt take into consideration the drainage of flood waters also while framing their recommendations for with Orissa's flood problem.
 - (c) Does not arise.

New Post Offices

2246. Shri Dharmalingam: Will the Minister of Transport and Communications be pleased to state:

- (a) the number of Post Offices opened in all States (State-wise) during 1961-62; and
- (b) the number of requests received from States (State-wise) for opening of such Post Offices?

The Minister of Transport and Communications (Shri Jagjivan Ram):
(a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 61].

Public Call Offices

- 2247. Shri Dharmalingam: Will the Minister of Transport and Communications be pleased to state:
- (a) the number of Public Call Offices opened in each State during 1961-62; and
- (b) the number of requests received from each State for the same?

The Minister of Transport and Communications (Shri Jagjivan Ram):
(a) and (b). Details are given in the statement laid on the Table of the House. [See Appendix III, annexure No. 62].

Loans to Ryots by Reserve Bank of India

2248. Shri D. B. Raju: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the line of procedure adopted by the Reserve Bank for India in supplying the short-term and long-term loans for distribution to the ryots through the State Co-operative Banks; and

(b) the instructions given to the State Co-operative Banks by the Reserve Bank of India for recovering those loans from the ryots?

The Deputy Minister of Community Development, Panchayati Raj and Cooperation (Shri S. D. Misra): (a) A statement in this regard is laid on the Table of the House. [See Appendix III, annexure No. 63].

(b) The Reserve Bank of India has not issued any specific instructions. The recovery of loans from the ryots is regulated under the provisions of the State Cooperative Societies Acts, the rules framed thereunder and the bye-laws of the cooperative institutions. As the principal borrower a State Cooperative Bank is expected to repay the loans to the Reserve Bank on or before the due dates. In order to ensure that a State Cooperative Bank makes over to the Reserve Bank the recoveries received by it the Reserve Bank stipulates that the outstandings of the agricultural loans to the State Cooperative Bank from its central banks do not at any time fall short of its dues to the Reserve Bank. Similarly the outstandings of the primary societies to a central bank should not be less than the borrowings of the central bank from the state cooperative bank.

Forest Reserve Area, Tripura

2249. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the new demarcation of the Juri Forest Reserve Area, in Tripura includes the lands allotted to the Tribal Jhumias of Dharmatila area by the Jhumias Rehabilitation Department of Tripura;
- (b) if so, the number of such rehabilitated jhumia families who are going to be affected; and

(c) the steps taken by Government to protect those settled jhumia families from being evicted due to inclusion of their land within Forest Reserve area?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

- (b) Eleven.
- (c) Arrangements are being made to absorb these families as Forest Villagers.

Jogindernagar-Barot Road

2250. Shri Hem Raj: Will the Minister of Transport and Communications be pleased to state:

- (a) the stage at which the construction of the Jogindernagar-Barot road has reached;
- (b) the amount of money that has been spent on it in 1961-62 and amount that is proposed to be spent in 1962-63; and
- (c) by what time it will be completed?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) It is proposed to connect Jogindernagar and Barot by a motorable road via Ghatasani and Tuni. Of this, the Jogindernagar-Ghatasani Section miles), which forms part of the Pathankot-Kulu road, is already motorable. The remaining road along Ghatasani-Jhatinagri-Tuin-Barot route is 19 miles long. Out of this, the first five miles are jeepable and the remaining fourteen miles are of less than jeepable width. The entire section from Ghatasani to Barot is being widened under the Third Five-Year Plan of the Himachal Pradesh Administration.

(b) Amount spent during 1961-62: Rs. 5,460.

Amount proposed to be spent during 1962-63: Rs. 1,20,000.